## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 344/(MAH)/2017

CORAM:

## Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES:

Maxcare India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION		SIGNATURE	
0)	Pourod Kurour	ladda	PCS	(1836)	Judde -

## ORDER

## CP 344/252(3)/NCLT/MB/MAH/2017

Wrongly on Board. The Registry is directed to place this matter before the respective forum.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)